

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

17

C.S.P. No. 848/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Larsen & Toubro Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
17	RASHID BOATWALA A/W LIPSA UNADKAT i/B MANILALKHER AMBALAL & CO. ADVOCATES FOR PETITIONER CO.	ADVOCATE	

ORDER

CSP No. 848/230-232/NCLT/MB/MAH/2017

Company Petition is **admitted**.

List this matter for final hearing on **21.02.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)